

## भारत निर्वाचन आयोग

निर्वाचन सदन, अशोक रोड, नई दिल्ली - 110001

मि० सं० 437/म०प्र०-लो०स०/2019 (शिकायतों)/

दिनांक :- 10 मई, 2019

सेवा में,

मुख्य निर्वाचन पदाधिकारी,  
पंजाब,  
चंडीगढ़ ।

विषय:- मध्य प्रदेश से लोकसभा का सामान्य निर्वाचन, 2019 - श्री नवजोत सिंह सिधु, स्टार प्रचारक, इंडियन नेशनल कांग्रेस को आयोग द्वारा जारी दिनांक 10.05.2019 के नोटिस के सम्बन्ध में ।

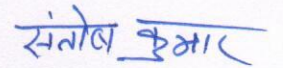
महोदय,

मुझे, उपरोक्त के सम्बन्ध में आयोग द्वारा श्री नवजोत सिंह सिधु, स्टार प्रचारक, इंडियन नेशनल कांग्रेस को आयोग द्वारा जारी किये गये दिनांक 10.05.2019 के नोटिस संख्या 437/MP-HP/2019 (Complaints) की प्रति आपको प्रेषित करते हुए यह कहने का निदेश हुआ है कि उक्त आदेश की तामीली तत्काल ही श्री नवजोत सिंह सिधु को करा दी जाए ।

2. आपसे अनुरोध है कि उक्त आदेश की पावती (दिनांक एवं समय स्पष्ट इंगित की हुई) श्री नवजोत सिंह सिधु से प्राप्त कर तत्काल आयोग को प्रेषित कर दी जाए ।

संलग्न :- उपरोक्त ही ।

भवदीय,



(संतोष कुमार)  
अवर सचिव



भारत निर्वाचन आयोग  
Election Commission of India

निर्वाचन सदन  
NIRVACHAN SADAN  
अशोक रोड, नई दिल्ली -110 001  
ASHOKA ROAD, NEW DELHI - 110 001

**NOTICE**

No. 437/MP-HP/2019 (Complaints)

Dated: 10<sup>th</sup> May, 2019

Whereas, the Commission has announced the schedule for holding the General Election to the House of the People, 2019 vide Press Note No. ECI/PN/2019, dated 10.03.2019 and provisions of Model Code of Conduct for political parties and candidates have come into force from that very date; and

2. Whereas, a complaint dated 30.04.2019 was received in the Commission from Shri Neeraj, Member, Election Commission Committee, Bharatiya Janata Party, alleging that Shri Navjot Singh Sidhu, Star Campaigner of Indian National Congress has made the following objectionable statements against Prime Minister, Shri Narendra Modi in a public meeting on 29.04.2019 at Bhopal, Madhya Pradesh:-

“ .....Hindustan ki sab sarkari banko ke paise chura kar Modi saheb garibo ko bolte hai, ameero ko bolte hai, bhagte raho, bhagte raho.....”

“.....Tumne jam ke khaya aur tumne Ambani ko thok ke khilaya, khilaya ki nahi khilaya, ye tumne Rs. 30,000/- Cr ki ghoos li ki nahi Rafael me aur udana tha Rafael aur uda di file.....”

“.....Aye the tum 2014 me ganga ke laal ban ke jab jaoge tum 2019 me Rafael ke dalal ban ke....”

“.....Kya baat karte ho Narendra Modi tum. Tumse bada Rashtra drohi koi dekha nahi....”

“.....Jawano ki lasho par rajneeti hoti hai. Desh ko batne ki rajneeti hoti hai....”;

and

3. Whereas, the complaint was referred to the Chief Electoral Officer, Madhya Pradesh calling for his report vide Commission's letter dated 02.05.2019; and

4. Whereas, the Chief Electoral Officer, Madhya Pradesh vide his letters dated 02.05.2019 and 09.05.2019, has furnished his comments, together with transcript of the said speech made by Shri Navjot Singh Sidhu, in public meetings at Bhopal on 29.04.2019; and

5. Whereas, Para (2) of Part I of 'General Conduct' of Model Code of Conduct for the Guidance of Political Parties and Candidates, *inter-alia*, provides as follows:-  
" *Criticism of other political parties, when made, shall be confined to their policies and programme, past record and work. Parties and candidates shall refrain from criticism of all aspects of private life, not connected with the public activities of the leaders or workers of other parties. Criticism of other parties or their workers based on unverified allegations or distortions shall be avoided.*"

6. Whereas, the Commission is of the view that Shri Navjot Singh Sidhu has prime-facie violated the above provisions of para (2) of Part (I) of General Conduct of Model Code of Conduct as quoted above; and

7. Now, therefore, the Commission, after considering the available material and extant provisions of Model Code of Conduct and instructions in the matter, has decided to provide an opportunity to Shri Navjot Singh Sidhu, Star Campaigner, Indian National Congress to submit his explanation, if any, in the matter **within 24 hours** of receipt of this **Notice** failing which the Commission shall take a decision without further reference to him.

By order,

  
(Malay Mallick)  
SECRETARY

To,

Sh. Navjot Singh Sidhu,  
Star Campaigner, Indian National Congress.  
(Through CEO, Punjab)

1. Kothi No. 42,  
Sector-02, Chandigarh.
2. Indian National Congress  
24, Akbar Road  
New Delhi-110001